

granted extension of both the plans upto 31.03.2011. The main objective of the Modernisation Plan is to equip the CPMFs for better strike capability, better mobility and to provide them state-of-the-art communication, surveillance and protective systems. Details of items purchased under the Modernisation Plan by the CPMFs cannot be divulged for security reasons.

(c) The funds utilized, force-wise, during the last three years and the current year are given below:—

(All figures in crores of Rupees)

Name of the Force	2007-08		2008-09		2009-10		2010-11 (upto 31.10.2010)	
	Funds allocated	Expenditure	Funds allocated	Expenditure	Funds allocated	Expenditure	Funds allocated	Expenditure
1	2	3	4	5	6	7	8	9
AR	7.76	7.76	87.25	32.19	83.50	37.60	119.00	86.41
BSF	177.16	177.16	279.46	87.95	210.96	136.10	385.00	70.80
CISF	2.83	2.83	1.13	0.90	0.31	0.41	0.00	0.00
CRPF	0.00	5.08	97.00	1.95	104.56	26.90	96.40	60.27
ITBP	0.00	0.28	7.50	5.64	12.26	8.76	24.00	6.78
NSG	11.89	14.74	8.00	3.03	24.00	10.99	9.56	12.32
SSB	56.54	56.54	103.13	19.90	73.99	33.13	68.00	7.05
<b>TOTAL:</b>	<b>256.18</b>	<b>264.39</b>	<b>583.47</b>	<b>151.56</b>	<b>509.58</b>	<b>253.89</b>	<b>701.96</b>	<b>243.63</b>

#### Programmes and training undertaken by NDMA

\*405. SHRIMATI GUNDU SUDHARANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the programmes, trainings, etc. undertaken by the National Disaster Management Authority (NDMA) during the last three years, year-wise and State-wise;

(b) whether it is a fact that National Cyclone Risk Mitigation Project has been undertaken with the help of World Bank for Andhra Pradesh;

(c) if so, the details of programmes undertaken under the above Project in Andhra Pradesh; and

(d) the details of training given to Disaster Response Force to deal with cyclone, floods, etc., in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) The National Disaster Management Authority

(NDMA), *inter-alia*, undertakes programmes on community awareness and training for capacity building. These include Training of Trainers (ToTs) for disaster management, training in search and rescue, mock exercises, awareness and disaster risk reduction programmes, as per details given in Statement-I, II, III, IV and V respectively (*See below*).

(b) A National Cyclone Risk Mitigation Project (NCRMP) is proposed to be implemented in all the 13 cyclone prone coastal States and Union Territories including Andhra Pradesh. The proposed NCRMP will be implemented in three phases keeping in view the vulnerability of the States and their readiness with investment proposals. In Phase-I, it is proposed to cover Orissa and Andhra Pradesh. The World Bank has agreed to finance Phase-I of the NCRMP. The Project has not yet been launched and is presently being finalised for seeking approval of the competent authority.

(c) Activities proposed to be taken up in Andhra Pradesh under the project are construction of multipurpose cyclone shelters (including approach roads/bridges to habitations) and construction and renovation of embankments. The broad objectives of the projects are to upgrade cyclone forecasting, tracking and warning systems, cyclone risk mitigation and capacity building in multi-hazard risk management. Details in respect of major infrastructure works proposed to be taken up in Andhra Pradesh under the NCRMP are as below:—

Activity	Target Details
Cyclone Shelters	148
Construction of road to cyclone Shelters	<ul style="list-style-type: none"> <li>• 272 roads connecting to habitations having less than 500 population and/or unconnected habitations not having all weather road connectivity.</li> <li>• Strengthening of 3 existing roads.</li> <li>• Construction of 22 bridges.</li> </ul>
Embankment/Coastal protection works	2

(d) In order to provide specialized and effective response in the event of cyclone, floods, etc. in the affected States including Andhra Pradesh, the National Disaster Response Force (NDRF) personnel are being imparted training in the areas of collapsed Structure Search and Rescue, Medical First Responder, flood rescue, rope rescue, dignified disposal of dead bodies, deep diving, basic mountaineering, search and rescue, nuclear-chemical-biological emergencies, and heli-slithering. The NDRF has also trained approximately 6345 community volunteers in disaster management related activities in Andhra Pradesh. In addition 04 State police personnel of Andhra Pradesh have also been trained as Master Trainers in disaster management.

**Statement-I**

*Details of Training of Trainers (ToTs) organized for State police  
personnel for disaster management during last three years*

Sl.No.	State/UT	2007—08	2008—09	2009—10	Total
1.	Andhra Pradesh	—	02	02	04
2.	Andaman and Nicobar Islands	02	—	02	04
3.	Assam	01	10	03	14
4.	Bihar	04	—	03	07
5.	Chhattisgarh	—	—	—	—
6.	Delhi	—	01	01	02
7.	Gujarat	—	—	02	02
8.	Haryana	03	—	02	05
9.	Himachal Pradesh	—	—	02	02
10.	Jammu and Kashmir	04	05	—	09
11.	Kerala	01	—	04	05
12.	Madhya Pradesh	01	—	—	01
13.	Maharashtra	01	02	17	20
14.	Manipur	—	—	03	03
15.	Nagaland	01	—	—	01
16.	Orissa	—	01	03	04
17.	Punjab	01	—	—	01
18.	Rajasthan	02	09	—	11
19.	Sikkim	—	01	—	01
20.	Tamil Nadu	17	—	—	17
21.	Tripura	—	02	—	02
22.	Uttarakhand	02	—	02	04
23.	West Bengal	02	—	—	02
TOTAL :		42	33	46	121

*Note:* In addition 12 ToTs programmes were conducted for the RPF during 2008—09.

**Statement-II**

*State police personnel trained in Search, Rescue and Relief Operation*

Sl. No.	Name of State	No. of personnel trained	Place of training
1.	Kerala	40	Institute of Land and Disaster Management (ILDm), Department of Revenue, Government of Kerala
2.	Arunachal Pradesh	42	Police Training Centre, Arunachal Pradesh
3.	Karnataka	12	NDRF Bn., Pune, Maharashtra
4.	Maharashtra	45	NDRF Bn., Pune, Maharashtra
5.	Mizoram	50	Central Training Institute (CTI) Serwang, Aizwal
6.	Tripura	131	PTC Gokulnagar (48) and CTI Gokulnagar (83)
TOTAL:		320	

**Statement-III**

*Mock Drills on various disasters conducted by NDMA*

Sl. No.	State/UT	2007—08	2008—09	2009—10	Total
1	2	3	4	5	6
1.	Andhra Pradesh	02	03	—	05
2.	Arunachal Pradesh	01	—	—	01
3.	Andaman and Nicobar Islands	—	—	02	02
4.	Assam	02	01	—	03
5.	Bihar	—	—	02	02
6.	Chhattisgarh	—	01	01	02
7.	Dadra and Nagar Haveli	—	—	01	01
8.	Delhi	01	03	04	08

1	2	3	4	5	6
9.	Goa	—	—	01	01
10.	Gujarat	01	01	02	04
11.	Haryana	—	01	—	01
12.	Himachal Pradesh	—	02	—	02
13.	Jammu and Kashmir	01	—	03	04
14.	Karnataka	02	02	03	07
15.	Kerala	01	—	01	02
16.	Lakshadweep	—	02	—	02
17.	Madhya Pradesh	—	—	01	01
18.	Maharashtra	—	01	02	03
19.	Meghalaya	02	—	02	04
20.	Mizoram	—	01	03	04
21.	Nagaland	—	01	—	01
22.	Orissa	02	—	—	02
23.	Punjab	—	01	01	02
24.	Puducherry	01	—	—	01
25.	Rajasthan	01	—	—	01
26.	Sikkim	01	—	01	02
27.	Tamil Nadu	02	02	03	07
28.	Tripura	—	—	01	01
29.	Uttarakhand	04	—	—	04
30.	Uttar Pradesh	—	04	02	06
31.	West Bengal	—	03	—	03
TOTAL:		24	29	36	89

*Note:* In addition 68 Mock Drills were conducted on School Safety during 2009-10 in the States/UTs of Delhi, Uttarakhand, Haryana, Punjab, Karnataka, Andhra Pradesh, Kerala, Tamil Nadu, Goa, Tripura, Maharashtra, Jammu and Kashmir and Uttar Pradesh.

**Statement-IV**

*Awareness Generation Campaigns undertaken by NDMA during last three years*

Sl. No.	Type of Programme	Activities undertaken through out the country		
		2007-08	2008-09	2009-10
1	2	3	4	5
1.	Earthquake Awareness Campaign	<p>(i) Awareness campaign through post cards, inland letters, speed post envelops in Hindi, English and Regional languages.</p> <p>(ii) Broadcast of spots during cricket matches on AIR from 26.12.2007 to 07.03.2008 and 16.02.2008 to 31.3.2008.</p> <p>(iii) Print advertisements in earthquake prone States.</p>	<p>(i) TV commercials on Doordarshan from 23rd March to 3rd April, 2008.</p> <p>(ii) Special feature/supplement on disaster management published in India Today in Hindi, English and Regional languages in March and April, 2008.</p> <p>(iii) Telecast of spots on Doordarshan during ODI cricket matches.</p> <p>(iv) Broadcast of spots on AIR in various States located in earthquake zones.</p> <p>(v) Print advertisements in National and Regional dailies across earthquake prone States.</p>	<p>(i) Special Awareness Campaign during the counting day of Lok Sabha Election on 16th May, 2009 on DD, Lok Sabha Channel, AIR.</p> <p>(ii) Special Awareness Campaign on International Day for Disaster Reduction on 14th October, 2009 on DD and FM Radio Channels.</p> <p>(iii) 10 Awareness Campaigns on Doordarshan, AIR, Private TV Channels on various occasions like during cricket matches, Hockey World Cup etc.</p>

2. Cyclone Awareness Campaign	TV commercials (3), radio spots (2) and print advertisements (5) in Cyclone prone States from 5th October to 30th November, 2007	<p>(i) Broadcast spots on AIR in cyclone prone States of West Bengal, Gujarat, Tamil Nadu, Maharashtra, Andhra Pradesh and Orissa in their languages.</p> <p>(ii) Telecast of spots on Doordarshan from October to November, 2008 in Regional languages.</p>	<p>(i) 3 Video and 3 Audio spots produced in Hindi and Regional languages for awareness campaign across cyclone prone States/UTs.</p> <p>(ii) Awareness campaign during November, 2009 on private TV channels and FM Radio.</p>
3. Flood Awareness Campaign	—	<p>(i) Broadcast of spots on AIR during July, 2008 in 8 flood prone States.</p> <p>(ii) Broadcast of spots on AIR in Punjab from 25th August to 8th September, 2008.</p> <p>(iii) Broadcast of spots on AIR during Asia Cup 2008 cricket matches played in Pakistan.</p> <p>(iv) Telecast of spots on Doordarshan from 10th July to 28th August, 2008 on National Network and special campaign</p>	<p>(i) 4 Video and 4 Audio spots produced for awareness campaign across flood prone States/UTs. (ii) Awareness campaign in July, 2009 on private TV Channels, FM Radio and AIR.</p>

		on Doordarshan Kendra, Patna for 15 days during September, 2008. (v) Telecast of spots on Doordarshan during the Tri Cricket Series (India, Pakistan and Bangladesh) in June, 2008.	
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*Note 1:* Financial assistance was provided by NDMA to States/UTs for awareness generation activities under Information, Education and Communication (IEC) activities like posters, leaflets, hoardings, wall paintings, video/audio spots, etc. during these years.

*Note 2:* Stalls for displaying publicity material were put up in Exhibitions in New Delhi, Mussorie, Mumbai and Roorkee during 2009-10.

*Note 3:* Print campaign was also undertaken during 2009-10 through advertisements on guidelines issued by NDMA, advertisement and leaflets on Do's and Don'ts on various disasters, preparation of brochure and hardboard panels.



**Statement-V**

*Disaster Risk Reduction Programme*

The National Disaster Management Authority is implementing Gol-UNDP Disaster Risk Reduction Programme (2009-12) with the overall objective of Institutional Strengthening and Capacity Building for Disaster Risk Reduction. This project aims at strengthening the capacity building of disaster management institutions at the State and District levels. This project is being implemented in all the States and Delhi with their active participation. Annual Work Plan of 26 States including Delhi have been approved for an amount of Rs. 15.67 crores for implementation of the project during 2010-11.

2. In addition, an amount of Rs. 0.59 crore has been approved to be released to National Institute of Disaster Management (NIDM) for development of Training Modules, Manuals and Guidelines for Institutional Strengthening and Capacity Building for Disaster Risk Reduction (DRR).

**Cost escalation in deal of Admiral Gorshkov**

† \*406. SHRIMATI MAYA SINGH: Will the Minister of DEFENCE be pleased to state:

(a) whether part of the payment reflected in documents and phenomenal increase in the stipulated cost of 2004 agreement for combat aircraft carrier Admiral Gorshkov is suspected to be forged;

(b) whether it has been ensured that the other party would not increase the stipulated amount while delivering the carrier to India in 2012, as happened in case of 2004 agreement; and

(c) the truth behind the questions cropped up in the wake of forged payment of escalated costs?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) No, Sir.

(b) The Russian Government through a letter addressed to the Indian side in March, 2010 has assured that the agreements reached on the price and time-frame of the Project would remain final and unchanged.

(c) Does not arise.

**Compulsory registration of birth, death and marriage**

† \*407. MISS ANUSUIYA UIKEY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether registration of birth, death and marriage has been made compulsory by Government;

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†Original notice of the question was received in Hindi.